

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Cethar Constructions Ltd**

PETITION NUMBER : **CP(IB)/56(CHE)/2022**

APPLICATION NUMBER : **a) IA(IBC)/2398(CHE)/2023
b) IA(IBC)/541(CHE)/2023**

ORDER

Ld. Counsel Mr. B. Dhanaraj for the Applicant.

Case Heard.

List the matters for hearing on **22.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk